

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:10  
ANSWERED ON:24.02.2015  
FOOD SECURITY  
Yellaiah Shri Nandi

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the salient features of the National Food Security Act;
- (b) whether the Government has conducted Socio-Economic Caste Census Survey to identify the beneficiaries; and
- (c) if so, the details and the outcome thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a): Salient features of the National Food Security Act 2013 (NFSA) are at Annexure.

(b) & (c): As per the provisions of NFSA, identification of eligible households for receiving subsidized foodgrains under Targeted Public Distribution System (TPDS), is entrusted to State Governments. Eligible households comprise of Antyodaya Anna Yojana (AAY) households and priority households. While the identification of AAY households is to be done in accordance with the guidelines applicable to the said scheme, the remaining households, i.e. priority households, are to be identified in accordance with such guidelines as State Governments may specify. AAY is an ongoing scheme and the AAY households are already identified in States/UTs. For identification of priority households, complete responsibility for evolving the criteria and their actual identification is with the State Governments. It is not linked to Socio- Economic and Caste Census (SECC).